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ASSAM ACT No. XX OF 1963

THE ASSAM APPROPRIATION (No. IV) ACT, 1963

(As passed by the Assembly)

(Received the assent of the Governor on the 7th September 1963)

[Published in the *Assam Gazette*, dated the 11th September, 1963]

An  
Act

**to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1964.**

It is hereby enacted in the Fourteenth Year of the Republic of India as follows:—

Short title 1. This Act may be called the Assam Appropriation (No. IV) Act, 1963.

Withdrawal of Rs. 2,18,49,287 from and out of the Consolidated Fund of the State of Assam for the financial year 1963-64. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of two crore, eighteen-lakhs, forty-nine thousand, two hundred and eighty-seven rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1964 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1964.

(1)

(2)

(3)

Grant No.	Services and purposes (Major Heads)	Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
8	Charges on account of Parliament and State Legislatures.	1,39,000	...	1,39,000
9	Charges on account of General Administration.	3,13,767	8,200	3,21,967

Price 0.15 nP.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consoli- dated Fund	
		Rs.	Rs.	Rs.
12	Charges on account of Police	...	1,983	1,983
15	Charges on account of Scientific Departments.	25,000	...	25,000
16	Charges on account of Edu- cation—General.	18,55,000	380	18,55,380
18	Charges on account of Medical.	31,680	...	31,680
19	Charges on account of Public Health.	21,36,500	...	21,36,500
20	Charges on account of Agriculture.	6,04,000	...	6,04,000
23	Charges on account of Animal Husbandry.	94,740	21,352	1,16,092
24	Charges on account of Co- operation.	5,87,000	..	5,87,000
26	Charges on account of Industries—II—Cottage Industries.	75,000	..	75,000
29	Charges on account of II.—Local Development Works.	10,67,061	...	10,67,061
30	Charges on account of Labour and Employment.  Charges on account of Miscellaneous Social and Developmental Organisa- tion—	..	389	389
31	Do—I.—Directorate of Statistics.	22,000	..	22,000
36	Do—VI.—Directorate of Social Welfare.	7,93,000	...	7,93,000
41	Charges on account of Irrigation, N. E. D. Works, etc.	32,92,363	22,125	33,14,488

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
41-A	Electricity Schemes ...	1,10,000	...	1,10,000
42	Charges on account of Public Works (Excluding Establishment and Tools and Plant, etc.).	5,44,500	...	5,44,500
43	Charges on account of Public Works Establishment and T. and P.	8,29,758	16,560	8,46,318
44	Charges on account of Ports and Pilotage.	2,80,879	...	2,80,879
46	Charges on account of Famine Relief.	15,58,488	...	15,58,488
49	Charges on account of Forests. Charges on account of Miscellaneous—	1,06,200	...	1,06,200
50	I.—Expenditure on account of State Prisoners and Detenus, etc.	9,755	...	9,755
51	II.—Donations for Charitable purposes, etc.	2,22,000	66,115	2,88,115
53	IV.—Expenditure on issue of Free Ration and Rice Concession.	2,46,866	...	2,46,866
	Capital Outlay on Industrial Development—			
64	Do—II.—Development of Co-operatives.	1,15,000	...	1,15,000
65	Do—III.—Development of Sericulture and Weaving and Cottage Industries.	4,79,400	...	4,79,400
66	Charges on account of Capital Outlay on Public Works outside the Revenue Account.	71,000	...	71,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
69	Charges on account of Capital Outlay on Road and Water Transport Schemes.	2,85,000	...	2,85,000
71	Charges on account of Capital Outlay on Schemes of Government Trading.	...	946	946
	Charges on account of Loans and Advances by the State Government—			
74	II.—Agricultural Loans, etc....	10,68,280	...	10,68,280
75	III.—Loans to Autonomous District Councils, etc.	60,000	...	60,000
77	V.—Loans to Co-operative Societies.	6,75,000	...	6,75,000
78	VII.—Industrial Loans ...	6,50,000	...	6,50,000
80	VIII.—Educational Loans ...	88,000	...	88,000
83	XI.—Loans to Major Industries.	25,00,000	...	25,00,000
85	XIII.—Advances to Government Servants, etc.	7,75,000	...	7,75,000
	Total	2,17,11,237	1,38,050	2,18,49,287